

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S.M. KRISHNA) : (a) to (d) Small Industries Service Institutes in various parts of the country have been conducting training courses for women entrepreneurs. In these training courses stipend is also paid. So far 5037 women entrepreneurs have been trained. 114 items specially suited for women have also been identified and project profiles prepared on them. All facilities including financial arrangements and consultancy through correspondence and otherwise are being given to women entrepreneurs.

Sealing of Indo-Bangla Border

*261 SHRI D.M. PUTTE GOWDA:
SHRI H.N. NANJE GOWDA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is a proposal under the consideration of Government to construct a wall to seal Indo-Bangla border;

(b) if so, whether the Assam State Government had requested Centre to give clearance in this regard;

(c) if so, whether the Centre has given its clearance and approval; and

(d) if not, by when Government are likely to give its clearance ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (d) The Government of India in the Ministry of Home Affairs had appointed an expert-Group for studying in depth the problem of infiltration from Bangladesh. This Group has recently submitted its report and their recommendations cover a number of measures to be taken for checking infiltration. The report is under consideration of the Government of India.

पंजाब में जब्त किये गये पाकिस्तानी चिह्न वाले हथियार

* 262. श्री कृष्ण चन्द पांडे :

श्री सज्जन कुमार :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पंजाब में पाकिस्तानी चिह्न वाले हथियार जब्त किये गये हैं;

(ख) क्या सरकार ने यह पता लगाने के लिए कि ये हथियार पंजाब में कैसे पहुंचे, कोई जांच की है; और

(ग) जांच कार्य के क्या निष्कर्ष निकले ?

गृह मंत्रालय में राज्य मंत्री (श्री निहार रंजन लास्कर) : (क) जी हां, श्रीमान । 1982 के दौरान पाकिस्तानी चिह्न वाले निम्नलिखित हथियार जब्त किए गए थे— एक राईफल, दो रिवाल्वर, एक स्टेनगन, 12 बोर की दो बन्दूकें तथा चौबीस कारतूस । 1983 के दौरान 31 जुलाई, 1983 तक निम्नलिखित हथियार जब्त किए गए थे— चार रिवाल्वर, एक स्टेनगन, 12 बोर की चार बन्दूकें और बाईस कारतूस ।

(ख) और (ग) पंजाब सरकार ने सूचित किया है कि उपर्युक्त हथियार पुलिस द्वारा तस्करों से जब्त किए गए थे और उनके विरुद्ध मामले दर्ज किए गए थे । 1982 के दौरान पुलिस द्वारा पांच मामले दर्ज किए गए थे जिनमें से तीन मामले न्यायालयों में विचारणाधीन हैं । एक मामले की जांच की जा रही है तथा एक मामला लापता है । 1983 के दौरान नौ मामले दर्ज किए गए थे, जिनमें से सात मामलों